THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 29th January, 2021

No.HCM.II/171/2018-Rect/6 The final result of the viva voce for Grade - I Meghalaya Higher Judicial Service conducted by the High Court of Meghalaya on 29th January, 2021 is hereby declared.

The following 3(Three) candidates stand selected in order of merit for appointment:-

- 1. Smti. Swapna G. Momin
- 2. Smti. Adellyn Thangkhiew
- 3. Shri. Benzee Laitmon

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/171/2018-Rect/6-A Dated the 29th January, 2021 Copy to:

- 1. Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his lordship.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, Shillong, for information of his lordship.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of his lordship.
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of his lordship.
- 5. P.A to Registrar General, High Court of Meghalaya, Shillong for information.
- 6. The Commission & Secretary, Law Department, Meghalaya, Shillong for information and necessary action.
- 7. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.

- 8. Shri. A.M. Ripnar, Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
- 9. The Joint Registrar-cum-OSD (Listing), High Court of Meghalaya, Shillong for information.
- 10 Systems Analyst, High Court of Meghalaya, Shillong, for uploading the same in the Official Website of the Registry.
- 11. Notice Board.
- 12. Office file.

REGISTRAR GENERAL